

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 268/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Mahindra World City (Maharashtra) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Selli	Judge	
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Common Order

CSA 268/230-232/2017/ NCLT/MB//MAH/2017

CSA 266/230-232/2017/ NCLT/MB//MAH/2017

CSA 265/230-232/2017/ NCLT/MB//MAH/2017

CSA 267/230-232/2017/ NCLT/MB//MAH/2017

Company Applications allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)